

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
OMSHRI DEVPROCON LIMITED OPERATING IN REAL ESTATE AT
AHMEDABAD- GUJARAT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	OMSHRI DEVPROCON LIMITED (CIN- U45200GJ2005PLC046194)
2.	Address of the registered office	6 – Dev Vatrika Manipur Village, Manipur, Talluka, Sanand, Ahmedabad- 382150
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Ahmedabad (Gujarat)
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email with specific request at email id- cirpdevprocon@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email with specific request at email id- cirpdevprocon@gmail.com
10.	Last date for receipt of expression of interest	January 04, 2023
11.	Date of issue of provisional list of prospective resolution applicants	January 06, 2023
12.	Last date for submission of objections to provisional list	January 11, 2023
13.	Process email id to submit EOI	cirpdevprocon@gmail.com




CA Arpan Maheshkumar Shah
Resolution Professional of **OMSHRI DEVPROCON LIMITED (In CIRP)**
IBBI Regn No. : IBBI/PA-001/IP-P01847/2019-2020/12862
AFA Certificate No: AA1/12862/02/240623/104374 Validity of AFA: 24/06/2023
Address: 301, Shopper Plaza-4, Opp BSNL, C G Road, Navrangpura, Ahmedabad 380 009
Phone: 9824407788, Email: cirpdevprocon@gmail.com
Date- December 19, 2022, Place- Ahmedabad